

### Delhi Milk Scheme

2001. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Delhi Milk Scheme has been running at a loss since beginning and this loss has been increasing year by year;

(b) if so, the reasons therefor; and

(c) the steps taken or proposed to be taken to check the same?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Yes.

(b) The main reason for losses incurred by the Scheme is that whereas the cost of procurement of milk has been rising year after year, the selling prices of milk and milk products have for a long time been lower than the costs of procurement and processing.

(c) The selling prices of milk and milk products have now been fixed on a more realistic basis. This is likely to reduce the Scheme's losses very considerably during the current year. The Scheme is expected to eliminate its losses during the year 1966-67.

### Agro-Industrial Corporation

2002. Shri D. C. Sharma: Will the Minister of Food and Agriculture be pleased to state:

(a) the progress made so far in the setting up of an Agro-Industrial Corporation; and

(b) the details thereof?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) and (b). Agro-Industrial Corporations are proposed to be set up in some of the States with Central participation in the equity share capital. So far, the Governments of Maharashtra, Madras, Andhra Pradesh and Bihar have formulated the proposals.

The Board of Directors of the Maharashtra Agro-Industries Development Corporation has been set up and the Central Government have given their consent to the issue by the Corporation of capital to the value of Rs. 1,00,00,000 (1,00,000 equity shares of Rs. 100 each to be issued for cash at par). The Madras scheme is likely to be implemented soon.

### Assistance to Madhya Pradesh

2003. Shri Wadiwa:

Dr. Chandrabhan Singh:

Shri A. S. Saigal:

Shri J. P. Jyotishki:

Shri Parashar:

Shri Shiva Dutt Upadhyaya:

Shri Ulkey:

Shri Chandak:

Shri R. S. Tiwary:

Shri Nardeo Snatak:

Shrimati Minimata:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether his Ministry is aware of the serious difficulty experienced by the Madhya Pradesh Government in the past years in regard to their ways and means position by continued short payment of short-term loan for agricultural purposes by the Government of India; and

(b) if so, the remedial measures Government propose to take in the matter?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) and (b). The Government of Madhya Pradesh brought to the notice of the Ministry of Food and Agriculture in October, 1965 that their ways and means position was adversely affected because of the inadequate short term loans sanctioned to them for the purchase and distribution of fertilisers, seeds and pesticides during 1964-65. The State Government also stated that even during the current financial year the position was not satisfactory.

Short term loans are sanctioned to the State Governments for purchase